

Central Administrative Tribunal
Principal Bench

C.P. No. 334 of 1998
in
O.A. No. 1983 of 1996

(29)

New Delhi, dated this the 19th August, 1999

HON'BLE MR. S.R. ADIGE, VICE CHAIRMAN (A)
HON'BLE MR. KULDIP SINGH, MEMBER (J)

Shri Naranjan Singh ... Petitioner

(By Advocate: Shri B.L. Madhok proxy counsel
for Shri Mainee)

Versus

1. Shri R.N. Mathur,
General Manager,
South Eastern Railway,
Garden Reach,
Calcutta.

2. Shri N.P. Srivastava,
General Manager,
Railway Electrification,
Allahabad. ... Respondents

(None appeared)

ORDER (Oral)

BY HON'BLE MR. S.R. ADIGE, VICE CHAIRMAN (A)

Shri Madhok states that he does not press the
C.P. and prays for permission to withdraw the same.
Accordingly the same is dismissed as withdrawn and
the notices against the alleged contemnors are
discharged.

Kul
(Kuldip Singh)
Member (J)

Adige
(S.R. Adige)
Vice Chairman (A)

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